

**Central Administrative Tribunal
Madras Bench**

CP 310/00065/2018 in OA 310/01021/2016

Dated Monday the 3rd day of December Two Thousand Eighteen

P R E S E N T

Hon'ble Mr. R.Ramanujam, Member(A)

A. Gnanasekaran
Postman, Shevapet PO (Retd)
Salem East Postal Division
Residing at: Edayapatty PO
Thumbal 636 114. .. Applicant

By Advocate **M/s. P.R. Satyanarayanan**

Vs.

1. Union of India represented by
Shri. A.N. Nanda
Director General
Department of Posts
Dak Bhavan, New Delhi 110 001.

2. Shri. J. T. Venkateswarlu
Postmaster General
Western Region
Coimbatore 641 002.

3. Shri. B. Arumugam
Superintendent of Post Offices
Salem East Postal Division
Salem 636 001. .. Respondents

By Advocate **Mr. S. Nagarajan**

ORAL ORDER

Pronounced by Hon'ble Mr. R. Ramanujam, Member(A)

This contempt petition is filed alleging wilful disobedience of the order of this Tribunal dated 20.04.2017 in OA 1021/2016.

2. Learned counsel for CP respondents would submit that the respondents had filed a WP No. 20491/2018 against the order of this Tribunal and the same is still under consideration by the Hon'ble High Court.

3. Learned counsel for CP applicant would submit that the CP may be closed subject to the CP applicant being permitted to move for reopening of the case and the order remain not complied with even after the disposal of the case by the Hon'ble High Court.

4. In view of the above, CP is closed. Notices discharged.

(R. Ramanujam)
Member(A)
03.12.2018

AS